

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Appeal No. 01/2013**

**IN THE MATTER OF:**

**Medha Patkar & Ors.**

**Petitioner**

**Versus**

**Ministry of Environment, Forest and Climate Change & Ors.**

**Respondent**

**MEMO OF PARTIES (As per order dated 09.12.2024)**

**Medha Patkar & Ors.**

**Petitioner**

**Versus**

**1. Ministry Of Environment & Forests, Climate Change**

Through Secretary, Paryavaran Bhavan,  
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**Respondent No. 1**

**2. The Chairman,**

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**Respondent No. 2**

**3. The State Of Madhya Pradesh**

Through The Chief Secretary.  
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**Respondent No. 3**

**4. Adani Power Limited,**

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**Respondent No. 4**

**5. The Chief Conservator Of Forests.**

**Ministry Of Environment And Forests.**

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**Respondent No. 5**

**6. M.P. Power Management Company Ltd.,**

Through Chairman, Shakti Bhawan, Vidyut Nagar, Rampur, Jabalpur-482008  
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**Respondent No. 6**